

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
UNAKOTI DISTRICT, KAILASHAHAR.

**Monthly statement regarding Pendency & Disposal report for the month of September, 2020.**


Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & sessions Judge Unakoti District, kailashahar.	188	1	97	0	0	0	<b>285</b>	<b>1</b>
Addl. District & sessions Judge kailashahar, Unakoti District.	20	0	84	38	0	0	<b>104</b>	<b>38</b>
Civil Judge (Sr. division) & Asstt. Sessions Judge, Kailashahar, Unakoti District.	99	0	0	0	0	0	<b>99</b>	<b>0</b>
Chief Judicial Magistrate-Cum- Civil Judge(Sr. Division), Unakoti District, Kailashahar.	74	0	<b>289</b>	<b>31</b>	<b>342</b>	<b>2</b>	<b>705</b>	<b>33</b>
Civil Judge(Jr.Division)-Cum- Judicial Magistrate 1st Class, Kailashahar, Unakoti Judicial District.	136	1	<b>250</b>	<b>37</b>	<b>387</b>	<b>0</b>	<b>773</b>	<b>38</b>
Judicial Magistrate 1 <sup>st</sup> Class- Cum- Civil Judge(Jr. Division),Kailashahar, Unakoti Judicial District. (Court No.1)	47	3	<b>133</b>	<b>0</b>	<b>42</b>	<b>0</b>	<b>222</b>	<b>3</b>
Judicial Magistrate 2 <sup>nd</sup> Class- Cum-Civil Judge(Jr. Div.),Kailashahar, Unakoti District. (Court No.2)	24	0	<b>143</b>	<b>23</b>	<b>238</b>	<b>0</b>	<b>405</b>	<b>23</b>

No.F.14(A)(71)-DJ/U/M-9/2018-20/

3112

Dated, Kailashahar  
The 5<sup>th</sup> Oct., 2020

forwarded to: the System Officer of District & Sessions Judge's Court, Unakoti District, Kailashahar for  
Necessary compliance.

  
 District & Sessions Judge  
 Unakoti District, Kailashahar.